

ITEM NO.37

COURT NO.11

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 385/2024

SUKANYA

Petitioner(s)

VERSUS

NATIONAL BOARD OF EXAMINATION & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 20-06-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE S.V.N. BHATTI
(VACATION BENCH)

For Petitioner(s)

Ms. Charu Mathur, AOR
Dr. Charu Mathur, Adv.
Ms. Avani Bansal, Adv.
Mr. Abhinav Garg, Adv.
Ms. Nandini Bansal, Adv.
Mr. Santosh Kumar, Adv.

For Respondent(s)

Mr. Naresh Kaushik, Sr. Adv.
Mr. Vardhman Kaushik, AOR
Mr. Nishant Gautam, Adv.
Mr. Dhruv Joshi, Adv.
Mr. Vinay Kaushik, Adv.
Mr. Anand Singh, Adv.
Ms. Ananya Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice, returnable on 08.07.2024.
2. In the meantime, the respondent is at liberty to file counter affidavit.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR

